

1	2	3-	4	5
159.	Central Warehousing Corpn.	-	405	205
160.	Hooghly Printing Co. Ltd.	-	5	
161.	Goa Shipyard Ltd.	-	3	

\*w.e.f. Oct'86

### Closing of Coal Plant

4327. SHRI R.L.P. VERMA : Will the Minister of COAL be pleased to state :

(a) whether the Dugadha Coal Washery Plant No.1 was closed down on October 26, 1996 after producing about 5000 tonnes of tons of good quality of coal;

(b) whether the maximum installed capacity of the said plant is 6000 tons; and

(c) if so, the reasons for closing the plant before utilising its maximum installed capacity?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) The operation of Dugda-I Preparation Plant Installed in 1962 was stopped from 26.10.1996. The raw coal feed on the previous day was 3000 tonnes and washed coal production was 1200 tonnes.

(b) The original installed capacity of the Plant was 2.4 million tonnes per annum of raw coal feed which was subsequently derated to 1.8 million tonnes per annum by a committee constituted by the Government.

(c) The Plant was stopped on safety reasons.

### Financial Support to ESSAR Group

4328. SHRI HARIN PATHAK : Will the Minister of FINANCE be pleased to state :

(a) the loans and advances of different public sector financial institutions outstanding as on date towards the ESSAR Group;

(b) the terms and conditions thereof; and

(c) the details of such foreign dealings of ESSAR Group?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c). The information is being collected and will be laid on the Table of the House to the extent permissible under the Rules.

### National Confederation of Officers Association

4329. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the National Confederation of Officers'

Association of Central Public Sector Undertakings (NCOA) has urged the Government to remove the Chairman and Directors of all the PSUs who were well known for their corrupt dealings;

(b) if so, whether the Government are considering the appeal made by the NCOA;

(c) the total number of directors and Chairman who have been found guilty of corrupt practices; and

(d) the action taken or propose to be taken against those persons?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) The national Confederations of Officers' Association of Central Public Sector Undertakings (PSUs) has not furnished any details of Chairmen and Directors who are suspected for their corrupt dealings. However, as and when specific instances come to the notice of the PSU managements, their Vigilance wings or Government, suitable action is taken. This is a continuous process.

(c) and (d). The information is being collected and will be laid on the Table of the House.

[Translation]

### Plan for TAFCO, Kanpur

4330. SHRI JAGAT VIR SINGH DRONA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the court had asked for a report regarding the revised plan to restart Tannery & Footwear Corporation of India Ltd. Kanpur From his Ministry which is to be submitted by September 23, 1996; and

(b) if so, the details of further action to be taken in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) The Allahabad High Court had directed that Government stand on the report of the Departmental Committee constituted to examine the viability of two Revival Plan received from the management and the Employees Unions of TAFCO should be submitted to the Court. The Courts' directions have since been complied with and the report has been submitted to the Court.